

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 106
(IB)-1164(ND)/2019
IA/1204/2021

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd.	...	Applicant/Petitioner
Versus		
M/s. Kreda Beauty Pvt. Ltd.	...	Respondent

Under Section: 9 of IBC, 2016

Order delivered on 10.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

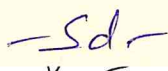
PRESENT:

Ravi Bansal RP
Adv. Riddhe Suri on behalf of Resolution Professional

ORDER

IA/1204/2021-It is the fourth status report. The same is taken on record subject to just exceptions.

The IA stands closed.



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)